

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3442
ANSWERED ON:13.08.2010
DETENTION OF SHIP BY CUSTOMS DEPARTMENT
Singh Chaudhary Lal

Will the Minister of FINANCE be pleased to state:

- (a) whether M.V. Agean Glory ship has been detained at Kolkata Port by the Customs Department;
- (b) if so, the details thereof;
- (e) whether the Customs Department has searched the containers;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)&(b): Yes Sir. The said ship was detained on 25.06.2010 since certain hazardous cargo on board meant for Nepal and Pakistan was not declared to Indian Customs. Enquiry revealed the non-declaration was due to a communication gap between the owners of the vessel/Captain of the ship and the Steamer Agent. The said cargo was claimed to have been sent by the United Nations for Nepal and Pakistan, whose military units were part of the U.N. mission in Liberia.

(c)(d) & (e): No Sir, as enquiry confirmed that the containers had been sent by the United Nations. The ship was, therefore, allowed to proceed and it left on 08.07.2010.